GOVERNMENT OF INDIA MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA UNSTARRED QUESTION NO. 2539 TO BE ANSWERED ON 16.03.2023

MSMEs DEVELOPMENT ACT

2539. SHRI A. GANESHAMURTHI: SHRI A. RAJA:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether the Government is aware of the survey report issued by the Consortium of Indian Association which said there is no growth for 72 per cent of Micro, Small and Medium Enterprises (MSMEs) during the last five years;
- (b) if so, whether the Government has analysed the reasons for the same and if so, the details thereof;
- (c) whether the suggestion for amending MSME Development Act, 2006 suitably to strengthen State facilitation councils to help MSME sector is under consideration; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI BHANU PRATAP SINGH VERMA)

(a) to (d): No such report has been made available to the Ministry of Micro, Small and Medium Enterprises. As per latest Economic Survey, the GST Paid by MSMEs in financial year 2022 has crossed the pre-pandemic level.
